

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 01-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100723/2019	The State of Maharashtra - Wadala Police Station Vs Shahabuddin Sayyed @ Kalya	EVIDENCE
	SESSIONS CASE 100431/2020	The State of Maharashtra - Kherwadi Police Station Vs Prakash Anant Hanjankar and others 06	APPEARANCE

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 02-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101828/2019	The State of Maharashtra - V.P. Police Station Vs Parvez Sajid Chauhan	APPEARANCE
2	SESSIONS CASE 100269/2020	The State of Maharashtra - Nehrunagar Police Station Vs Shaikh Mohammad Sardar Ibrahim and others 04	APPEARANCE
3	SESSIONS CASE 100919/2019	The State of Maharashtra - Azad Maidan Police Station Vs Keshav Shantaram Sawant and Ors. 11	REPORT

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 03-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101219/2019	The State of Maharashtra - Khar Police Station Vs Manohar Jagdeo Parab and Ors. 02	EVIDENCE
2	SESSIONS CASE 100239/2019	The State of Maharashtra - Sion Police Station Vs Vaibhav Anil Thatte and Ors. 01	APPEARANCE
	SESSIONS CASE 100307/2020	The State of Maharashtra- Bandra Police Station Vs Yahya @ Ayya Akbar Khan and others 06	APPEARANCE

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 04-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 101568/2019	The State of Maharashtra - Nehrunagar Police Station Vs Mohandas Shamdas Kitani and ors. 01	COMPLIANCE
2	SESSIONS CASE 100385/2019	The State of Maharashtra - Chembur Police Station Vs Bhupendra Ramnivas Kumhar and Ors.01	DISCHARGE APPLICATION
3	SESSIONS CASE 101586/2019	The State of Maharashtra - Bandra Police Station Vs Santraj Mallapa Kurnadi	COMPLIANCE

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
Criminal Cause List Dated 05-12-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SESSIONS CASE 100251/2019	The State of Maharashtra - R.C.F. Police Station Vs Sabirbhai Haji Karim Shaikh and Ors.03	EVIDENCE PART HEARD
2	SESSIONS CASE 100738/2019	The State of maharashtra - dadar police Station Vs Ravi Dajiba Yesare and others 2	EVIDENCE